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and the' number of villages electrified during these years are given below:

Year	Loan amount Villages disbursed electrifiec
	(Rs. in crores)
1986-87	4003
1987-88	69-61 4185
1988-89 1988) (upto July	7-24 285

(c) In. Uttar Pradesh during the Sixth Five Year Plan a target of electrification of 1988 villages and energisation of 232510 pumpsets was envisaged. Against this, 24498 villages were electrified and 147415 pumpsets were energised.

Allotment of diefel retail outlets in Etak District of U.P.

3606. SHRI SHAMIM HASHMI SHRI MOHINDER SINGH LATHER;

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any advertisement was issued by the Indian Oil Corporation in the recent past inviting applications for the allotment of diesel ret;; : in Etah district of Uttar Pradesh;
- (b) if so, what are the details in this regard;
- (c) how many applications for retail outlets have since been finalised and what are the details of the contenders who~have been allotted the outlets stating the merits on which preference was given by the Selection Board to them over the ofhres; and
- (d) whether any deviation from the norms/criteria laid down for such allotment s has come to the notice of Government in respect of Sarai Aghat; if so, what are the details thereof stating the action taken by Government to recti-

fy the wrong done to the genuine contenders?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

- (b) An advertisement for award of a Retail Outlet dealership at Sarai Aghat, District Etah of U.P. was released in Amar Ujala and in Hindustan Times in July, 1987;
- (c) Selection for the above dealership at Sarai Aghat has since been finalised and Lette: of Intent issued on 9-8-1988 to tb.3 first empanelled candidate, viz., Dr. Meera Rani Sharma, on the basis of the recommendations of rhe Oil Sel Board (North) constituted for the purpose of aWJid of dealer.hips/di!itributor-.hips for this region.
 - (d) No, Sir.

Flonting Government guidelines regarding refuelling at airports by oil compaines

3607. SHRI SHIV PRATAP MISHRA: WiH the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether " Government guidelines against duplications of facilities for refuelling at airports are being flouted by oil companies such as Indian Oil Corporation Ltd. Bharat Petroleum Corporation Ltd., and IBP;

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- (b) if so, the quantum of loss incurred by these companies as a result thereof during the last one year; and
- (c) what steps Government are taking to check, this wasteful expenditure?

THE MINISTER OF STATE OF THE MINISTR'/ OF PETROLEUM AND NA-TURAL GAS (SHRI BRAHM DUTT): (a) No. Sir. The broad guidelines laid down by Government about setting up of refuelling facilities at airports are being adhered to by the oil companies concerned (IOC, HPCL and BPCL).

(b) and (c) Do not arise in view of (a) above.

Malpractices by LPG Dealers

3608. SHRI SHIV PRATAP MISHRA: Will (he Minister of PETROLEUM AND NATURAL GAS be pleased to sta c:

- (a) whether Government's attention has been drawn to a news -hem which appeared in the Hindustan Times of the 15-8-1988 under .he capton 'Gas services denied' wherein it has been stated that LPG dea lers of Indian Oil are harassing the consuby insisting on purchasing gas stoves to agencies suggested by them; and
- (b) if so, what steps Govt are takrhg to check such malpractices?

THE MINISTER OF STATE OF THE AND MINISTRY OF PETROLEUM NATURAL GAS (SHRI BRAHM DUTT): and (B) Complaints received Pgainst LPG

distributors about their pressurising allottees of LPG connections to purchase gas sloves are investigated and customer's grievances addressed. All distributors are required to prominently a notice in their showrooms that it is not for a consumer LPG stove/burners from the distributor releasing the connection. Action against erring is taken in line with the distributors Marketing Discipline Guidelines.

Pending Applications for Telephones Connections in Orissa

to Questions

3609. SHRI BASUDEB MOHAPATRA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the total number of applications pending for the grant of telephone connections under different categories in the State of OriSsa as on 31st March, 1988;
- (b) the number Of telephone connections likely to be provided during this year; and
- (c) by when all the pending applications are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI **G1RIDHAR** GOMANGO):

(a) As on 31.3.88, Ihere are 6412 applicants waiting for telephone connections in Orissa, out of which 599 are under OYT, 4853 under non-OYT & 960 under special cate-

- (b) About 3500 new telephone connections are likely to be provided during the year 1988-89.
- (c) The objective OF the Department is to meet by the end of the Seventh Plan the average registered demand upto 1.4.87 in the case of Main Automatic Exchange-I (MAX-L up o 1.4.88 in the case of MAX-II , and unto 1.4.90 in the case of MAX-IH and manual exchanges. The remaining waiting list will be cleared gradlually during the Eighth Five Year Plan.

Scop? of Indo-West German and **Indo-Japanese** industrial collaborations

3610. DR. RATNAKAR PANDEV: SHRI BEKAL UTSAHI:

Will the Minister of INDUSTRY be pleased to state.

- (a) whether there is any scope of Indo-WestOerma industrial collaborations and joint ventures in the near future;
 - (b) if so, what are the details thereof; and